

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

Date : 18/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Wadhwa, Adv.
Dr. Vinod Kumar Tewari ,Adv.

For Respondent(s)

Mr Gaurav Dhama, Adv.
Mr. Samir Ali Khan ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

As per last order, matter was to be processed for
listing before the Hon'ble Court. Office to process
accordingly.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.07.23
14:29:30 IST
Reason: